

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

O.A.No.489 OF 1997.

DATE OF ORDER:29-9-1998.

Between:

V.Muni Raja Reddy. .. Applicant

a n d

- 1. The Divisional Railway Manager,
S.C.Railway, Guntakal, 515801,
Anantapur District.
- 2. The Senior Divisional Personnel
Officer, S.C.Railway, Guntakal,
Anantapur District.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.P.V.S.S.S.Rama Rao

COUNSEL FOR THE RESPONDENTS: Mr.K.Siva Reddy

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

ORAL ORDER (AS PER HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL))

Heard Mr.V.Suryanarayana Sastry for Mr.PVSSS.Rama Rao,
the learned Counsel for the Applicant and none for the
Respondents.

Jai

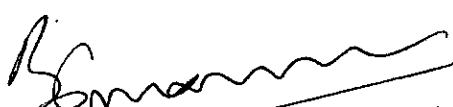
2. The applicant herein wants to have his pay step-up^{per} on par with his juniors viz., Sri J.Anjaneyulu and Sri R.Balanarayana. Earlier he had filed O.A.No.56 of 1994.

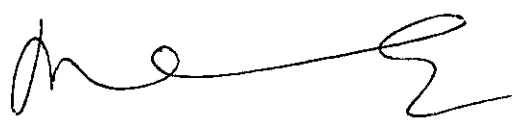
3. Now he has filed this OA praying for a direction to the respondents to step-up his pay on par with his juniors viz., Sri J.Anjaneyulu and Sri Balanarayana by way of disposing of his representation dated:2-7-1996 (Annexure.III, page.11 to the OA) by a Speaking Order with all consequential benefits.

4. It is now stated that, his representation dated: 2-7-1996 is still under consideration with Respondent No.2. He also submits that he is satisfied if a direction is given to dispose of his representation.

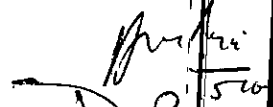
5. In view of the above, the respondent no.2 is directed to dispose of the representation dated:2-7-1996 of the applicant(Annexure.III) in accordance with law within a period of three months from the date of receipt of a copy of this Order.

6. With the above direction, the OA is disposed of No costs.


(B.S.JAI PARAMESHWAR)
MEMBER (JUDL)


(R.RANGARAJAN)
MEMBER (ADMN)

29.9.98


D.P.

Dated: this the 29th day of September, 1998 ..

Dictated to steno in the Open Court

DA.489/97

Copy to:-

1. The Divisional Railway Manager, S.C.Railway, Guntakal.
2. The Senior Divisional Personnel Officer, S.C.Railway, Guntakal.
3. One copy to Mr. P.V.S.S.S.Rama Rao, Advocate, CAT., Hyd.
4. One copy to Mr. K.Siva Reddy, Addl.CGSC., CAT., Hyd.
5. One copy to HBSJP M(J), CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate copy.

srr

22/10/98
7

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M(J)

DATED: 29/9/98

ORDER/JUDGMENT

M.A./C.A./C.P. NO.

in
D.A. NO. 489/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS.

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH
- 9 OCT 1998
HYDERABAD BENCH